

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:390
ANSWERED ON:26.02.2013
SANCTIONING OF IRB
Kanubhai Patel Jayshreeben

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Union Government has received any proposal from the State Government of Gujarat with regard to sanctioning of three Indian Reserve Battalions (IRBs); and

(b) if so, the details thereof and the time by which such battalions are likely to be sanctioned?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH)

(a) to (b): The Government of Gujarat vide letter dated 27.1.2010 has requested for sanction of three IR Battalions to be established one each at Viramgam in district Ahmedabad, Kaneri in district Junagadh and Kalgam in district Valsad. At present Government of India have no plan to sanction new IR Battalions.